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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 288/2019, I.As. 8023/2019, 8822-24/2019, 12257/2019, 12859/2019, 12860/2019, 15720/2019, 16498/2019, 2466/2020, 4276/2020, 4280/2020, 5978/2020, 6615/2020, 6637/2020, 6655/2020, 6808/2020, 6809/2020, 7733/2020, 8030/2020, 8855/2020, 8865/2020, 9162/2020, 7204/2021, 7205/2021, 9465/2021, 9466/2021 & CRL.M.A. 41105/2019.

VISTRA ITCL(INDIA) LIMITED & ANR. Plaintiffs

Through: Mr. Amit Sibal, Mr. Arun Kathpalia & Mr. Krishnendu Datta, Senior Advocates with Mr. Hardeep Sachdeva, Mr. Kamal Shankar, Ms. Priyamvada Shenoy, Mr. Pradyumna Sharma, Mr. Parth Chopra, Ms. Bani Brar and Mr. Aditya Dhupar, Advocates.

versus

LALIT KUMAR JAIN & ORS. Defendants

Through: Mr. Arvind Nigam and Mr. Rajshekhar Rao, Senior Advocates with Mr. Raghavendra Mohan Bajaj, Mrs. Renu Handa Bajaj, Mr. Agnish Aditya, Mr. Nikhil Bamal and Mr. Kartik Sundar, Advocates for Defendants No. 1 to 3.
Mr. Neel Mason, Mr. Uday S. Chopra, Mr. Siddharth Vardhman and Ms. Varsha Jhavar, Advocates for Google LLC.

**CORAM:
HON'BLE MR. JUSTICE SANJEEV NARULA**

ORDER

% **16.11.2021**

[VIA HYBRID MODE]



1. It is already 04:40 PM. It is not possible to take up this matter today.
2. Re-notify on 2nd December, 2021 at 3:00 p.m.

SANJEEV NARULA, J

NOVEMBER 16, 2021
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